

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No. 317/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2021

Name of the Company: Bharat Road Carrier Pvt Ltd
V/s
Rasna Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Victor Dutta appeared for the Operational Creditor.

Learned Counsel Ms. Aishwarya Reddy appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned for further consideration on 17.02.2021. Meanwhile,
parties are directed to file written notes of submissions not more than five
pages.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 5th day of January, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)